

**Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th April 2018, 10.30 A.M

Name of the Company		Parasar Chatterjee -Vs-Classic Cuisine Pvt.Ltd.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1)	Shansukh Mishra (Adv.)	For the Petitioner	Amit Chaudhuri 04/4/18
2)	Parita Ranjan Bishwal (Adv.)		
3)	Amit Chaudhuri (Adv.)		
4)	Ayan Dutta, Adv	For Respondent No.2	Dutta 04/04/18

ORDER

Ld. Counsel for the petitioner and the respondent No.2 is present.

Both the parties are directed to file written submissions within 3 weeks.

List it on 08/06/2018.

Sd

(M.B. Gosavi)
Member (J)

Sd

(Jinan K.R.)
Member(J)